

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3082
TO BE ANSWERED ON 04.08.2016

PENDING WAGE LIABILITY UNDER MGNREGS

3082. SHRI VINCENT H. PALA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is true that the Government has huge liability of unpaid labour wages and other costs under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), and if so, the State-wise details of liabilities and the reasons therefor;
- (b) the number of State-wise details of MGNREGS labourers, who have not been paid their wages in FY 2015-16 and the details of labourers whose wages of FY 2015-16 are due for more than one month;
- (c) whether the Government has any plan to release funds against its liability over and above its budget estimate for MGNREGS in FY 2016-17, and if so, the details thereof; and
- (d) if not, the details of effective budget estimate for rural job creation through MGNREGS in FY 2016-17?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): State/UT-wise details of pending wage liabilities and Material under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during the last financial year is given in **Annexure-I**. The delay in payment of wages are due to following reasons: -

- Shortage of funds in the end of the financial year 2015-16.
- Delays occurring in transfer of funds from State Consolidated Fund to State Employment Guarantee Fund (SEGF) / Implementing Agencies.
- Implementation issues in the States which include delays in measurement, inadequate staff, poor spread of banking infrastructure, etc.

(b): The delays in wages are monitored in terms of transactions. As per the Programme Management Information System (MIS), details of percentage of Delayed Payment to MGNREGA workers for Financial Year 2015-16 is given at **Annexure-II**.

(c)&(d): Ministry has released Rs. 2941277.389 lakh (as on 01.08.2016) to the States/UTs during Financial Year 2016-17 to clear the pending liabilities (wage & material component) for the FY 2015-16 and implementation of the MGNREGA for the FY 2016-17. States/UTs-wise release position is at **Annexure-III**.

**Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question
No. 3082 dated 04.08.2016. (In lakh)**

S. No.	State	Pending wage Liability as on 01.04.2016 for FY 2015-16		
		Unskilled	Material	Total
1	ANDHRA PRADESH	6471.72	49057.17	55528.89
2	ARUNACHAL PRADESH	5100.28	3387.51	8487.79
3	ASSAM	47532.83	21111.37	68644.20
4	BIHAR*	40577.00	14641.24	55218.24
5	CHHATTISGARH	63579.49	10470.04	74049.53
6	GOA	11.89	0.30	12.19
7	GUJARAT	5587.16	3525.77	9112.93
8	HARYANA	1809.21	2104.45	3913.66
9	HIMACHAL PRADESH	3649.56	4150.43	7799.99
10	JAMMU AND KASHMIR	28715.72	11486.29	40202.01
11	JHARKHAND	7225.86	1448.31	8674.17
12	KARNATAKA	19712.48	16391.41	36103.89
13	KERALA	49897.29	3994.86	53892.15
14	MADHYA PRADESH	44847.22	18526.80	63374.02
15	MAHARASHTRA	6171.99	17298.87	23470.86
16	MANIPUR	0.00	0.00	0.00
17	MEGHALAYA	31080.84	17614.42	48695.26
18	MIZORAM	0.00	0.00	0.00
19	NAGALAND	29188.16	7894.45	37082.61
20	ODISHA	27785.38	17639.35	45424.73
21	PUNJAB	7851.72	4326.89	12178.61
22	RAJASTHAN	17223.26	40632.76	57856.02
23	SIKKIM	2484.00	4266.33	6750.33
24	TAMIL NADU	7806.58	54491.33	62297.91
25	TELANGANA	26883.54	5340.11	32223.65
26	TRIPURA	2289.30	5058.33	7347.63
27	UTTAR PRADESH	66363.29	22747.39	89110.68
28	UTTARAKHAND	12565.94	4457.44	17023.38
29	WEST BENGAL	246391.83	87198.07	333589.90
30	ANDAMAN AND NICOBAR	87.82	3.02	90.84
31	DADRA & NAGAR HAVELI	NR	NR	NR
32	DAMAN & DIU	NR	NR	NR
33	LAKSHADWEEP	1.24	1.12	2.36
34	PUDUCHERRY	2.72	3.11	5.83
	Total	808895.32	449268.94	1258164.26

Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No. 3082 dated 04.08.2016.

Delayed Payment (FY: 2015-16)		
S. No.	States	%age of Delayed Payment
1	ANDHRA PRADESH	19.36
2	ARUNACHAL PRADESH	87.84
3	ASSAM	79.86
4	BIHAR	84.79
5	CHHATTISGARH	92.30
6	GOA	69.31
7	GUJARAT	65.56
8	HARYANA	70.02
9	HIMACHAL PRADESH	70.07
10	JAMMU AND KASHMIR	85.99
11	JHARKHAND	28.91
12	KARNATAKA	69.30
13	KERALA	80.45
14	MADHYA PRADESH	72.37
15	MAHARASHTRA	65.27
16	MANIPUR	17.93
17	MEGHALAYA	99.23
18	MIZORAM	20.87
19	NAGALAND	83.83
20	ODISHA	62.89
21	PUNJAB	86.03
22	RAJASTHAN	54.64
23	SIKKIM	57.17
24	TAMIL NADU	68.26
25	TELANGANA	31.70
26	TRIPURA	43.76
27	UTTAR PRADESH	79.84
28	UTTARAKHAND	75.52
29	WEST BENGAL	82.71
30	ANDAMAN AND NICOBAR	90.80
31	DADRA & NAGAR HAVELI	NR
32	DAMAN & DIU	NR
33	LAKSHADWEEP	38.32
34	PUDUCHERRY	79.78

**Annexure-III referred in reply to parts (c&d) of Lok Sabha
Unstarred Question No. 3082 dated 04.08.2016.**

(Rs. In lakh)

Central funds released to MGNREGA States/UTs during 2016-17 (1.8.16)		
S. No	States	Total
1	Andhra Pradesh	338835.080
2	Arunachal Pradesh	9525.220
3	Assam	54040.987
4	Bihar	87364.549
5	Chhattisgarh	133272.130
6	Gujarat	43199.860
7	Haryana	6445.796
8	Himachal Pradesh	26172.660
9	Jammu and Kashmir	44887.030
10	Jharkhand	95645.560
11	Karnataka	127153.315
12	Kerala	92687.328
13	Madhya Pradesh	204440.400
14	Maharashtra	112850.700
15	Manipur	27723.410
16	Meghalaya	55560.990
17	Mizoram	1992.140
18	Nagaland	50152.800
19	Odisha	114656.747
20	Punjab	28986.972
21	Rajasthan	308235.377
22	Sikkim	5953.460
23	Tamil Nadu	235845.080
24	Telangana	124305.000
25	Tripura	53152.468
26	Uttar Pradesh	222328.878
27	Uttarakhand	30669.978
28	West Bengal	304528.980
29	Andaman and Nicobar Islands	253.075
30	Dadra and Nagar Haveli	0.000
31	Daman & Diu	0.000
32	Lakshadweep	0.000
33	Puducherry	300.150
34	Chandigarh	0.000
35	Goa	111.270
	Total	2941277.389